

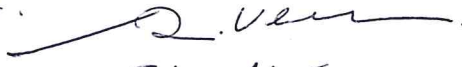

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/184/ (IB)/2017  
NAME OF THE PETITIONER(S) : PAHARPUR COOLING TOWERS LTD  
NAME OF THE RESPONDENT(S) : SAMBHAV ENERGY LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	R. VENKATARAMAN & INBAVADIVU	COUNSEL FOR RESPONDENT.	
2.	M. CHANDRA PRAKASH. for Komod Jindal.	for Petitioner.	

ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed short time for his submissions. Time extended at request. Put up on 25.07.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)